30

NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 15.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or	T.P. No.	Purpose	Section	Name of the Parties	1
C.A. No.			Č	M/s. / Mr.	/
CP 217/16	TP 202/17	For furnishing account treatment and Latest Balance	391/3 94	Aptean India Pvt. Ltd.,	,
		sheet			

SL.	NAME (IN CAPITAL)		SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	
١.	Raghuram	Petitiones	& Legel L
	9900039859		

<u>ORDER</u>

Counsel for petitioner is present. Assistant from OL office is present. Counsel has field copy of audited financial statement along with auditors report and requested time for filing accounting treatment certificate. List it on 25.09.2017.

MEMBER(J)

MEMBER(T)